

(18)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Review Petition No.61/95
in
O.A. No. 554/91

Ghanshyam Nagoji Mankar .. Review Petitioner

-vs-

Union of India & Ors. .. Respondents

Coram: Hon'ble Shri B.S.Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

Tribunal's Order on Review
Petition by circulation
(Per M.R. Kolhatkar, Member (A))

Date: 24-7-95

This is a review petition requesting for review of our judgment dated 24-3-95 rejecting the relief claimed by the applicant for grant of proper seniority in the cadre of Upper Division Clerk in the Income Tax department. According to the applicant certain vital points relating to fitment of the applicant in the seniority list by way of alteration between direct recruits and promotees have not been discussed by the Tribunal and if the same were noted and discussed, the Tribunal may be inclined to reconsider its earlier view.

2. We are not satisfied that the applicant has made out any case in relation to Rules under Order 47 of the CPC so as to warrant review of our judgment. In effect, the applicant has sought rehearing of the matter.

3. We are, therefore, satisfied that there is no merit in the review petition which we hereby reject. We do so by circulation as permitted under rules.

M.R.Kolhatkar

(M.R. KOLHATKAR)
Member (A)

B.S.Hegde

(B.S. HEGDE)
Member (J)